

**GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
LEGISLATIVE DEPARTMENT**

LOK S A B H A

UNSTARRED QUESTION No. 4644

TO BE ANSWERED ON WEDNESDAY, THE 24TH MARCH, 2021.

DEFINITION OF MARRIAGE

4644. SHRI SUDHAKAR TUKARAM SHRANGARE

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government proposes to make Special Marriage Act and Foreign Marriage Act applicable to all couples regardless of gender identity and sexual orientation;*
- (b) if so, the details thereof and if not, the reasons there for; and*
- (c) the remedial steps taken by the Government to modify the definition of marriages under the customary law keeping in view the current circumstances?*

ANSWER

**MINISTER OF LAW AND JUSTICE,
COMMUNICATIONS AND ELECTRONICS AND INFORMATION TECHNOLOGY**

(SHRI RAVI SHANKAR PRASAD)

- (a) to (c): No Sir, presently there is no such proposal.